

**MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR**

**CAUSE – LIST 26.08.2015**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Siwani Singh,ADJ No.04 Jodhpur Metro	S.B Civil Second Appeal No.355/2011,Mohan Lal V/s Sua lal	Mr.S.D.Purohit & R.S.Mali	Mr.....
02.	Shri Jintendra Maheswari,Advocate & Social Worker	S.B.Civil Misc.Transfer Pet.No.12/2014, Smt.Manju V/s /Vikram Singh	Mr.S.K.Verma & Pritam Joshi	Mr.Abdul Aziz Khan

**CAUSE – LIST 27.08.2015**

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Gopal Raj Kalla Advocate	S.B Criminal Misc.Bail Application No.5145/2015,Kuldeep Premi V/s State & Ors	MrAnil Joshi	Mr. Farzand Ali
02.	Dr.Prmila Acharya Advocate	S.B.Civil Misc.Appeal No.250/2006,Shankar Lal V/s Smt.Lalita Kumari & Ors	Mr.Rakesh Arora	Mr.V.N.Kalla

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01.	Dr.Manjula Choudhary Advocate	D.B.Civil Misc.Appeal No.1092/2015,&1093/2015, Ankit Garg V/s Khusbhu	Dr.Salendra Kala	Mr. Sajjan Singh & Kishan Bansal
02.	Shri Prashant Sharma,Retd D.J.	S.B.Civil Misc.Transfer Pet.No.51/2015, & 54/2015,Smt.Anju Choudhary V/s Aksat Choudhary	Mr.Pradeep Choudhary	Mr.Mahesh BoraSr.Adv.& Mr.Arpit Mehta & Nishant Bora

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR